

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:6901
ANSWERED ON:09.05.2003
EXPORT OF SUGAR FOR PURCHASE OF AIR BUS
IQBAL AHMED SARADGI;SULTAN SALAHUDDIN OWAI SI

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government have mooted a barter trade proposition with the European Union members for export of Indian sugar for the purchase of Airbus aircraft;
- (b) whether India had concluded earlier such barter deals with Malaysia for import of palm oil against India getting a rail network construction contract in Malaysia;
- (c) whether by such moves India stand to jeopardize its interests in terms of technical superiority and operational economy of such commodities rather than purely commercial consideration; and
- (d) if not, the facts in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY)

- (a) No such specific deal to link export of sugar to EU countries against import of Air Bus Aircraft has been agreed upon by both the sides.
- (b) A railway project contract by Malaysian Railways was awarded to IRCON on the basis of counter trade in palm oil products to be imported to India.
- (c) & (d) Indian interests including technical capability, operational economy and commercial considerations etc. are taken into consideration while finalizing such commercial deals with our trading partners.